COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 290 OF 2016

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gail (India) Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Yogender Handoo

Mr. Yuvraj Sharma

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1

Mr. M. G. Ramachandran Ms. Sumiti Yadava for R-2

ORDER

Learned counsel for the appellant is permitted to file the affidavit, as directed by this Tribunal, on or before 29.10.2018 with advance copy to the other side. Thereafter, reply to the same may be filed on or before 02.11.2018 with advance copy to the other side.

List the matter for further hearing on 12.11.2018.

(B. N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

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